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(d) The reasons for not issuing occupancy certificates are given below:—

(i) parties have not obtained \D' forms which relate to bath rooms and kitchen fittings (sanitary works).

(ii) parties have not paid the compounding fees, or submitted the documents as asked for, or rectified the uncompoundable deviations required to be rectified, for the issue of occupancy certificate|completion certificates.

(e) The occupancylcompletion certificates will be issued as soon as the applicants comply with the requirements communicated to them.

Issue of Allotment Letters of Flats in Pitampura, Delhi by HUDCO

343. SHRI F. M. KHAN: Will the Minister of WORKS AND HOUSING be pleased to state;

(a) whether it is a fact that draw of lot in respect of HUDCO flats constructed in Pitampura, Delhi took place in 1984 but the allotment letters have not been issued so far;

(b) if so, what are the reasons therefor; and

(c) by when allotment letters are likely to be issued?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): (a) Yes, Sir.

(b) The flats are not ready for occupation and final cost has not been calculated.

(c) Demand-cum-allotment letters are likely to be issued in about a month's time.

.. Evaluation IRDP

344. SHRI PUTTAPAGA RADHA-KRISHNA: Will the Minister of AGRI CULTURE & RURAL DEVELOPMENT be pleased *to* state:

(a) whether it is a fact that there has been no independent evaluation of IRDP

since its inception and if so, the reasons therefor; and

to Questions

(b) whether Government propose to set up a monitoring and evaluation unit, independent specialists?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVE (SHRI CHANDULAL LOPMENT CHANDRAKAR): (a) No, Sir. The Programme Evaluation Organisation of the Planning Commission has undertaken an evauation study of the Integrated Ru ral Development Programme. The data is being processed. The Reserve Bank of India and the Nationr.1 Bank for Agncuture and Rural Development (NABA-RD) have also carried out evaluations of this programme. In addition evaluation studies of this programme have been commissioned by this Department through sideration of the Government.

(b) No such proposal is under cot-sideraion of the Government.

Indian Council of Agricultural Research's New .Terminologies for Drought Hit Areas

345 SHRI YALLA SESI BHUSHANA RAO: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be rleased to state:

(a) whether it is a fact that in the drought hit areas such as in Jammu and Kashmir farmers are advised *to* switch over to Indian Council of Agriculture Reseach's newly developed technologies and if so, the deails thereof for Jammu and Kashmir and other States;

(b) whether the inputs for new techno logy, including new alternative crops, specially high quality and quantity of seeds are readily provided and freely available through Government or approved agencies and if so, the details thereof;

(c) whether top ICAR staff have visited

and Kashmir to implement drought crash contingencies plan and if so, the details thereof?